

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1528**

TO BE ANSWERED ON THE 07th DECEMBER, 2021/AGRAHAYANA 16,1943 (SAKA)

NATURAL DISASTER IN MAHARASHTRA

1528. SHRI KRUPAL BALAJI TUMANE:

SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

SHRI SANJAY JADHAV:

SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that several districts of Maharashtra have to face natural disasters like unusually heavy rainfall, unseasonal rain and various cyclones during the year 2020 and 2021;

(b) if so, the total loss caused by the said natural disasters in the said districts and the amount of financial assistance released by the Government so far to compensate the said loss;

(c) the amount of funds allocated to resume transportation and telecommunication services affected due to heavy rainfall, flood, cyclone, landslide, etc.;

(d) whether the Government provides any financial assistance to compensate the farmers for the loss of their livestock under NDRF, if so, the details thereof, district-wise;

(e) the amount of funds allocated by the Government to Maharashtra under the financial provision under NDRF particularly the amount of funds released for Yavatmal - Washim; and

(f) whether the State Government of Maharashtra has sent any proposal to the Union Government to provide financial assistance to the said districts under NDRF and if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance from SDRF/NDRF is provided by way of relief and not for compensation of loss suffered/ claimed.

It is stated that allocation in the SDRF of the State is made for the entire State and not district-wise and it is for the State Government concerned to provide/ distribute the funds from SDRF to various affected districts in the wake of a natural calamity, including cyclone, floods and landslides, as per the approved items & norms, and in accordance with the magnitude of the ground situation. This Ministry does not maintain data on losses and the district-wise financial assistance provided by the State to districts affected by the natural calamities.

The year-wise allocations and release from SDRF/ State Disaster Risk Management Fund (SDRMF) and NDRF to the Government of Maharashtra during the year 2020-21 and 2021-22 is given as under:-

Year	Allocation under SDRF/SDRMF	Centre's share of SDRF/SDRMF released	Released from NDRF
2020-21	4296.00 *	3222.00 *	420.12
2021-22 (till date)	3436.80	2577.60	701.00

*** It includes 20% of the funds for State Disaster Mitigation Fund (SDMF).**

Further, during the current financial year 2021-22, the State Government of Maharashtra has sent a request for deputation of Inter-Ministerial Central Team (IMCT) for additional financial assistance from NDRF for assessment of damages caused by floods. The IMCT has been constituted and visited the State from 3rd to 6th October, 2021. Upon receipt of the Report of the IMCT, additional financial assistance is considered as per established procedure.
